THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) The Report of the Committee consists of 330 recommendations besides 288 observations. Of the 330 recommendations decisions have been taken on all except two which are still under examination. 245 recommendations have been accepted in full, 50 have been accepted in part or in modified form and 33 have not been accepted. Instructions in regard to the accepted recommendations have since been issued to the Zonal Railways.

NIGHT ALLOWANCES TO CLAIM TRACERS

and the second second

924. SHRI NAND KISHORE BHATT: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Labour Court, Bombay has given an award to the effect that the Claim Tracers are entitled for the night allowance/overtime; and
- (b) if so, whether all the Zonal Railways have agreed to implement the award?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MO-HD. SHAFI QURESHI): (a) and (b) The orders passed by the Labour Court, Bombay, that in accordance with the Hours of Employment Regulations, necessary credit should be allowed to Claims Tracers when they have to travel in trains on duty and paid overtime whenever it is due to them, have been implemented by the Central Railway. The order did not contain any direction for payment of night allowance.

PROPOSAL TO STREAMLINE ADMINISTRATION OF RAILWAYS

925. SHRIMATI SAVITA BEHEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to streamline the administration of the Railways with a view to obtaining the optimum results

within the present staff structure without any further expansion; and

(b) if so, the details of the proposals and the decision taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b):

Devising of measures to streamline the administration of the Railways with a view to obtaining the optimum results, without disproportionate increase in staff is a continuous process. Mention may be, made in this context of progressively increasing use being made on Railways of modernisation and modern management techniques like work study, operational research, use of computors and mechanisation in various fields of management, operation and maintenance.

Posts of U.D.C.'s Lying Vacant in Railway Board

926: SHRI G. R. PATIL:

SHRI M. S. ABDUL KHADAER: SHRI KALYAN CHAND:

Will the Minister of RAILWAYS pleased to state :

- (a) whether it is a fact that about 60 vacancies of Upper Division Clerks are lying vacant in the Railway Board's office;
 - (b) if so, the reasons therefor;
- (c) whether the Departmental Promotion Committee had recommended the elegibility from the common seniority list of L.D.C.'s recruited through U.P.S.C. upto 1968;
- (d) if so, the reasons for not promoting these L.D.C.s to the above posts; and
- (e) by when the posts are proposed to be filled in?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) Some 50 vacancies in the Upper Division

Grade have been lying vacant owing to the seniority of Lower Division Clerks having not been finalised

- (c) No
- (d) Does not arise
- (e) The seniority list of Lower Dvision Clerks has since been finalised and DPC is shortly meeting to draw up a list of Lower Division Clerks considered suitable for promotion to Upper Division Grade

927 [Transferred to the 10th May 1973]

उत्तर प्रदेश में बिजली का उत्पादन

928 श्री श्याम लाल गुप्ता : क्या सिचाई और विद्युत मत्री यह बताने की कृपा करेगे कि बिजली के उत्पादन सबधी उन परियोजनाओ प्रस्ताव का ब्योरा क्या है जो सरकार को उत्तर प्रदेश की सरकार से अनमोदन के लिये प्राप्त हुआ है और सरकार ने उस पर क्या निर्णय किया है ?

| Power Generating in UP

928 SHRI SHYAM LAL GUPTA Will the Minister of IRRIGATION AND POWER be pleased to state the particulars of proposal for power generating projects received by Government for approval from the UP Government and the decision taken by Government thereon?

सिचाई और विद्युत् मत्रालय में उपमंत्री (श्री बाल गोविन्द वर्मा): उत्तर प्रदेश सरकार/राज्य बिजली बोर्ड में निम्नलिखित विद्युत उत्पादन स्कीमो के सबध मे परियोजना रिपोर्ट प्राप्त हुई है

	मेगावाट
1 टीहरी बाध परियोजना	4×150
2 ओवरा ताप विस्तार	
ॄ्चरण-जोन	3×200
3 ओवरा ताप विस्तार	
चरण-जोन	2×200
4 ओवरा ताप विस्तार	
(वाम तट)	5×200

		मेगावाट
5	गोरखपुर ताप विद्युत् केन्द्र	2×200
6	हरदुआगज ताप-विद्युत् केन्द्र	
	चरण (छ)	2×55
7	The state of the s	
	गैस-टर्वाइनो का प्रतिष्ठान	4×25
8	- C. G	
	विद्युत् परियोजन।	3×33.3
9	विष्णुप्रयाग जल-विद्युत्	
	परियोजना	4×65.5
10	मनेरी भली जल-विद्युत्	
	परियोजना	3×52
11	बोका नदप्रयाग जल-विद्युत्	
	परियोजना	2×65
12	लकवार व्यामड बहूदेश्यीय	
	परियोजना	2×150
**		4×60

टीहरी बाध परियोजन। और ओवरा ताप बिजली ताप विस्तार चरण-दो योजना आयोग द्वारा स्वीकृत कर दिए गए है।

सिचाई आर विद्युत् पर सलाहकार समिति ने हरदुआगज ताप-विद्युत् केन्द्र चरण छ का अनुमोदन कर दिया है। शेष स्वीमो की जाच की जा रही है।

† THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA)

The project reports in respect of the following power generating schemes have been received from the Government of Uttar Pradesh State Electricity Board

1 Tehri Dam Project	4×150 MW
2 Obra Thermal Extn Stage II	3×200 MW
1 70 4	

3 Obra Thermal Extn 2×200 MW Stage III